

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. 323* TO BE ANSWERED ON: 11.08.2023

Legislation for Regulation of Fertilizers

***323 SHRIMATI KESHARI DEVI PATEL:
DR. SANGHMITRA MAURYA:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government proposes to set up a regulatory body for price fixation, supply and import of fertilizers and appointment of high-powered Fertilizer Inspectors, in the country;
- (b) if so, the details thereof;
- (c) whether the Inspector Raj is likely to return with the said measures and if so, the details thereof;
- (d) whether the Government proposes to bring any legislation in this regard and if so, the details thereof;
- (e) whether any provisions are likely to be introduced in the said legislation for fertilizers regulation and hassle-free supply of fertilizers to the farmers at affordable prices in the coming years; and;
- (f) if so, the details thereof?

ANSWER

MINISTER OF CHEMICALS & FERTILIZERS AND HEALTH & FAMILY WELFARE

(DR. MANSUKH MANDAVIYA)

(a) to (f): No, Sir. As of now, there is no such proposal under consideration in this Department.
